

there is no under reporting; set up exclusive 'Crime Against Women and Children' Desk in each police station and the Special Women Police Cells in the police stations, and to ensure that there is no delay in registration of FIR in all cases of crime against women.

Human rights organisations

†689. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIASBAL APTE:
SHRI RUDRA NARAYAN PANY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number and names of the human rights organizations in the country;
- (b) the number of those organisations out of them, which have offices abroad, list of the countries where these offices are situated;
- (c) the country-wise details of foreign assistance received by them; and
- (d) out of these human rights organizations, names of those which have raised the questions regarding Kashmiri Pandits, Bangladeshi Minorities and people killed in naxal violence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) :
(a) to (d) The information is being collected and will be laid on the Table of the House.

Central Reserve Force in Kashmir

†690. SHRI SHREEGOPAL VYAS:
SHRI BALAVANT ALIASBAL APTE:
SHRI RUDRA NARAYAN PANY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is pressure to remove Central Reserve Force from Kashmir;
- (b) whether after their removal the State Government had demanded for their reinstatement;
- (c) with whom talks were held to solve this problem in Kashmir; and
- (d) whether Reserve Force is getting necessary support from State police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) :
(a) No, Sir.

(b) and (c) Do not arise.

(d) The CRPF is deployed in Jammu and Kashmir in aid of the State Government and its duties include both counter insurgency as well as assistance to the State Police for maintenance of law and order.

†Original notice of the question was received in Hindi.